

GOVERNMENT OF INDIA
MINISTRY OF MINES
LOK SABHA
UNSTARRED QUESTION NO. 3769
TO BE ANSWERED ON 03.01.2019

REVIVAL OF CLOSED MINES IN RAJASTHAN

†3769. SHRI ARJUN LAL MEENA:

Will the Minister of MINES be pleased to state:

- (a) whether some mines are lying closed in Rajasthan;
- (b) if so, the details thereof, district-wise; and
- (c) the details of the measures taken/being taken by the Government to revive these mines?

ANSWER

THE MINISTER OF STATE FOR MINES AND COAL
(SHRI HARIBHAI PARTHIBHAI CHAUDHARY)

(a) to (c): Mineral Concessions are granted by the State Governments for the minerals located within their respective boundaries in accordance with the statutory procedure. It is mandatory for mining lessees, to follow prescribed rules and regulations for carrying out mining operations. As per available information, district-wise details of non working mines of major minerals in State of Rajasthan are given at Annexure.

There could be various reasons for the mining leases to be non-working, such as: (i) want of clearances under Forest (Conservation) Act, 1980 and Environment (Protection) Act, 1986 and other statutory provisions; (ii) suspension of mining operations on account of court orders; or (iii) temporary suspension of mining operations for violation of lease conditions. The Commencement of mining operations in such leases would be subject to obtaining the necessary clearances, the outcome of the court cases, or the rectification of the lease violation, as the case may be.

Annexure referred in reply to Lok Sabha unstarred question number 3769 for reply on 03.01.2019 regarding 'Revival of Closed Mines in Rajasthan' asked by Shri Arjun Lal Meena

Name of District	Number of Non-Working Mines
Ajmer	21
Alwar	1
Barmer	17
Bhilwara	5
Dungarpur	2
Jaipur	2
Jaisalmer	14
Jalore	6
Jhunjhunu	5
Nagaur	2
Pali	3
Rajsamand	2
Sikar	1
Sirohi	5
Tonk	5
Udaipur	6
Grand Total	97